

certain villages falling in the transferred territories.

This is essentially a matter to be sorted out between the two State Governments bilaterally at the appropriate level. The Central Government would, however, be glad to extend such assistance as may be specifically required by them.

Fertilizer Factory in Gorakhpur

2704. SHRI MAHANT ABEDYA NATH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there was a proposal for setting up of a new fertilizer factory in Gorakhpur during 1990-91; and

(b) if so, the details thereof and when a final decision is likely to be taken in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) There is no proposal for setting up a new fertilizer factory in Gorakhpur during 1990-91.

(b) Does not arise.

Drug Trafficking in Delhi

2705. PROF. SHAILENDRANATH SHRIVASTAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total value of illegal drugs seized in raids conducted by Delhi Police in 1989-90 item-wise;

(b) the officers and employees awarded for displaying special efficiency in this regard; and

(c) the total number of persons apprehended by Delhi Police in connection with illegal trafficking in drugs, the number of foreigners among them and their nationality?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No precise value of the illicit drugs seized in raids can be either estimated or assessed as this is dependent upon various factor like places of origin and seizure, purity of the drugs seized, local demand and supply position, etc.

(b) No officer/employee has been awarded.

(c) In all 1706 persons were arrested of whom 25 are foreigners. Their nationality is given below:—

	1989	1989 (upto 15.3.90)
West Germany	3	—
Nigeria	4	1
Britain	2	—
Australia	2	1
France	2	—
Nepal	5	1